

Messages from Rajya Sabha and bill as passed by Rajya Sabha ? laid

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 1" August, 2023 agreed without any amendment to the Multi-State Co-operative Societies (Amendment) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 25" July, 2023.

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Mediation Bill, 2023 which has been passed by the Rajya Sabha at its sitting held on the 1" August, 2023."

(iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 1st August, 2023 agreed without any amendment to the Biological Diversity (Amendment) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 25" July, 2023."

(iv) ?In accordance with the provisions of Rule 127 of the of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 2nd August 2023 agreed without any amendment to the Mine and Minerals (Development and Regulation) Amendment Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 28th July, 2023.?

2. Sir, I lay on the Table the Mediation Bill, 2023, as passed by Rajya Sabha on the 1st August, 2023.

14.03½hrs